

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 212

IB-132/ND/2023

IA- 6734/2023, IA- 4570/2023

IN THE MATTER OF:

L & T Finance Limited & Anr.

... Applicant/Petitioner

Versus

Nitish Kumar Arora

...

Respondent

Under Section: 95 of IBC, 2016

Order delivered on 01.02.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Vanita Bhargava, Adv. Wamika Trehan &
Adv. Siddhant Kumar

For the Respondent : Adv. Lokesh Malik & Dhananjaya Sud

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 07.02.2024.

**Sd/-
(COURT OFFICER)**